

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A. NO. 162 of 1994.

Between

Dated: 11.2.1994.

1. K.Srinivasu.
2. G.Koteswar.
3. K.V.Naidu.
4. P.Venkateswar Rao.
5. S.Pradeep Kumar.
6. R.Vijaya Raju

And

Applicants

1. Union of India represented by Secretary, Ministry of Personnel, and Training, New Delhi.
2. Union Public Service Commission represented by its Secretary, Dholpur House, New Delhi.
3. Union of India represented by Secretary, Ministry of Welfare, Respondents

Counsel for the Applicants : Sri. J.Sudheer
Counsel for the Respondents : Sri. K.Bhaskara Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. Justice V.Neeladri Rao, Vice Chairman
Hon'ble Mr. R.Rangarajan, Administrative Member

The Hon'ble Tribunal made the following order:-

claimed in O.A. 131/94. We feel that in this OA also the same interim relief which was given as per the order dated: 8.2.1994 in O.A. 131/94 has to be given.

Notice before admission. Until further orders, the respondents are restrained from rejecting the applications of these applicants if received in ~~mm~~ time, only on the ground that they have crossed 28 years or that they appeared for some years in these examinations, if they had not crossed 33 years as on the cut off date notified for Civil Services Examination, 1994. Post on 8.4.1994 for replies in the meanwhile.

Deputy Registrar(Judl.)

Copy to:-

1. Secretary, Ministry of Personnel and Training, Union of India, New Delhi.
2. Secretary, Union Public Service Commission, Dholpur House, New De-
3. Secretary, Ministry of Welfare, Union of India, New Delhi.
4. One copy to Sri. J.Sudheer, advocate, CAI, Hyd.
5. One copy to Sri. K.Bhaskar Rao, Addl. CGSC, CAT, Hyd.
6. One spare copy.

Rem/-

10/2/94
10/2/94

20
O.A. 162/94

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER (A)
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER
(ADMN)

Dated: 11/2/1994.

ORDER/JUDGEMENT:

M.A./R.A./C.A. No.

O.A. No.

T.A. No. (W.E. No.)

162/94

✓ Admitted and Interim Directions
issued..

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

pvm

